

Govt. will duly consider the recommendations of the Committee after they are received from the Small Scale Industries Board. A copy of the report will be placed on the Table of the House along with views of the Government thereon.

Quota of B. P. Sheets to Small Scale Industries

*489. SHRI S. C. SAMANTA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether small-scale industrial units manufacturing conduit pipes are given permits for B. P. Sheets ;

(b) if so, whether this basic material is supplied regularly to those units ;

(c) if not, the reasons therefor :

(d) whether it is a fact that some of these units are not receiving any quota since 1965 ; and

(e) whether no quota has been allotted to any of the Industrial concerns in Punjab in the private sector and the whole quota has been allotted for the half year ending the 31st March, 1970 to various corporations only ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) to (d). There is a general shortage of B. P. Sheets. Available supplies are allocated to large scale and small scale sectors by the Joint Plant Committee. Allocations from indigenous production are placed at the disposal of the State Directors of Industries in bulk for distribution among individual small scale units in their jurisdiction including those manufacturing conduit pipes. Import of B. P. Sheets are also allowed to actual users in accordance with the import licensing policy for the current year (1969-70).

(e) The allocation under small scale industries quota for the current year (April 1969 to March 1970) has already been intimated to all State Directors of Industries (including Punjab) who have been requested to place their consolidated indents with the Joint Plant Committee.

Price of Coca Cola

*490. SHRI RAM SINGH AYAR-WAL :
SHRI KANWAR LAL GUPTA :
SHRI RAM SWARUP VIDYARTHII :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the price of Coca Cola was raised many times in the last three years ;

(b) if so, what was its price three years ago and what is the retail price at present ;

(c) whether it is a fact that price of this drink was raised because the price of sugar went up ; and

(d) if so, the reasons why the price of this drink has not been reduced now when the price of sugar has fallen ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED) : (a) and (b). The price of Coca Cola was increased from 25p to 30p per bottle in 1965/1966 and to 40p per bottle in 1967.

(c) Increase in the price of sugar was one of the reasons for the increase in the price of the Coca Cola ; and

(d) The Coca Cola Bottlers have stated that while there is a price reduction in sugar, on account of increased over-head costs and other material costs, they have not been able to bring down the cost of Coca Cola. There is no price control on Coca Cola.

Manufacture of Small Cars by Sanjay Gandhi

*491. SHRI PILOO MODY :
SHRI MAHENDRA MAJHI :
SHRI MEETHA LAL MEENA :
SHRI R. K. AMIN :
SHRI K. M. KOUSHIK :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Shri Sanjay Gandhi is proposing to manufacture small

cars in a big way and a prototype was recently completed for demonstration and, if so, the particulars thereof ; and

(b) how many cars have already been assembled so far by Shri Sanjay Gandhi and whether Government are aware of his future programme for the manufacture of small cars ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS. (SHRI F. A. AHMED) : (a) and (b). Shri Sanjay Gandhi has submitted a scheme for the manufacture of small cars and has recently demonstrated a prototype of the car. The prototype is powered by a 24 HP two cylinder air cooled engine mounted in the rear, is capable of seating five persons and has two doors.

Shri Sanjay Gandhi has assembled only one prototype so far. He proposes to make suitable changes in his engine design, drive and other body designs, etc. in the light of the results of the tests on this prototype before finalising the production model. The scheme envisages an ultimate production of 50,000 cars per annum and commencement of production from the third year after its approval. Full capacity is to be reached in the subsequent four years. The scheme does not involve import of either capital goods or components or raw-materials.

An application for an industrial licence for the manufacture of cars on the above basis has been received from Shri Gandhi and is under examination.

Surplus Production of Cement

*492. SHRI LOBO PRABHU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the surplus production of cement during the first six months of the year ;

(b) how much the surplus increase will be from the new factories in Mysore, Tamil Nadu and Andhra Pradesh ;

(c) what is the estimate for export and at what subsidy in the total ;

(d) if the surplus will still continue, have Government any plans for new constructions ; and

(e) if so, on what expectations of demand ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) There was no surplus production of cement during the first six months of 1969.

(b) Does not arise.

(c) 1.5 lakh tonnes involving a subsidy of about Rs. 58 lakhs for 1969.

(d) and (e). Cement Corporation of India Ltd. is setting up 3 cement factories each with an annual capacity of 2 lakh tonnes at Mandhar (M. P.), Kurkunta (Mysore) and Bokajan (Assam) to meet the increasing demand for cement. Demand for cement is expected to increase by about 10% annually.

Restriction regarding Resale of Tractors

*493. SHRI D. N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state whether Government have taken any decision to ban resale of tractors within three years of their purchase as was proposed by him during the last Session ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : A control order to regulate the distribution and sale of tractors, which would provide, amongst other things, prohibition on the re-sale of tractors before the expiry of two years from the date of purchase, is being finalised in consultation with the other Ministries concerned.

Decline in Industrial Investments in West Bengal

*494. DR. P. MANDAL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Industrial investments have been on the decline in the State of West Bengal and, if so, the reasons therefor ; and

(b) whether it is a fact that the new